

## **Declaration of Assets and Liabilities**

	I,	ANJALI I	KUMARI years, b	<del>son</del> /da	nughter/wife of	AMOD PI	Year 2022-23 RASAD		
9040 (20110)		I, ANJALI KUMARI 500/daughter/wife of AMOD PRASAD aged 27 years, belonging to BIHAR VIDHAN SABHA, SECRETARIAT service and presently working as REPORTER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*: 31-01-2023  C. Details of movable assets (Assets in joint name indication the extent of joint ownership will also have to be given)							
ग्राजीव रजत	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependant-3 Name		
11 2131	(i)	Cash	10,000/-						
10.223	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI- 30,000/- Saving Account	-NIL-	-NIL-	-NIL-	-NIL-		
10000	(iii)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-		
	(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	LIC Premium- 1,03,213 /- Yearly	-NIL-	-NIL-	-NIL-	-NIL-		
	(v)	Motor Vehicles (details of make, etc.)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-		
	(vi)	Jewellery (give details of weight and value)	60 Gram Gold (3,15,900/-) 600 Gram Silver (43,452/-)						
				-NIL-	-NIL-	-NIL-	-NIL-		
	(vii)	Other assets such as values	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-		

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

interests

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	- Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

## (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2023
(a)	(i) Loans from Banks	SBI Personal loan (8,00,000/-)	3,79,874/-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2022-23 Total Income tax - 72,476/- Pan - JOUPK4872R	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

## Personal Detail GPF/CPF/PRAN No. 111104960635 Gender :-(M/F) Date of Birth (DD/MM/YYYY) 5 Class/Group (A/B/C) Cadre REPORTING, BIHAR VIDHAN SABHA, SECRETARIAT SERVICE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District **NALANDA** I hereby declare that the above details are true to the best of my knowledge and belief. Signature: Om Jali Kymasi Name of Employee: ANJALI KUMARI Place: PATNA Designation: REPORTER

Note:

Date 02-02-2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Department: BIHAR VIDHAN SABHA,

SERVICE